



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

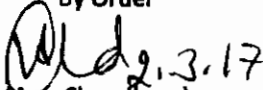
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 03-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice S.C. Mittal (Retd.)	S.B. Cr. Misc. Petition No. 2238/2016 Anuradha Rathore Vs. State	Ajay Kumar Jain	Sandeep Singh Shekhawat
2	Sh. N.M. Ranka Sr. Advocate	S.B. Arbitration Application No. 37/2016 Vivek Bhatia Vs. Sanjay Thakur	Pardeep Malik	Abhinav Sharma
3	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 628/2012 Bhonrilal Sharma Vs. Rameshwar Prasad	O.P. Mishra	Abhi Goyal
4	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Writ Petition No. 14230/2016 Kailash Chand Vs. Smt. Pooja Devi	Ajay Gupta	Gaurav Gupta
5	Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 2001/2016 Udaram Meena Vs. Smt. Prabhati Devi	H.S. Sinsinwar	Bharti Sharma
6	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Petition No. 4142/2016 Rahul Soni Vs. State	Madhav Sharma	Vijay Chaudhary
7	Sh. Pankaj Gupta, Advocate	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kadir Khan	S. Zakawat Ali	Sanjay Mehrishi
8	Sh. Ashwani Chobisa, Advocate	S.B. Civil Writ Petition No. 3944/2008 Smt. Manni Devi Vs. Samda Ram	Babu Lal Sharma	G. Barthar/Kapil Barthar

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”